

Name of the Corporate Debtor: AJS Impex Private Limited; Date of Commencement of CIRP: 15.07.2022; List of Creditors as on: 15.11.2022

Annexure-1  
Summary of List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted								Amount of mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC	Amount of Contingent Claim (Rs.)					
											(Amount in ₹)				
1	Union Bank of India	27/07/22	1,343,914,676	1,058,288,101	Secured Loan	1,058,288,101	1,058,288,101	No	34.11	-	-	-	-	285,626,575	Note 1, 2 & 3
2	Indian Overseas Bank	28/07/22	405,852,197	405,852,197	Secured Loan	405,852,197	405,852,197	No	13.08	-	-	-	-	-	Note 1, 2 & 3
3	Punjab National Bank	28/07/22	229,357,778	229,357,778	Secured Loan	229,357,778	229,357,778	No	7.39	-	-	-	-	-	Note 1, 2 & 3
4	State Bank of India	28/07/22	240,542,470	238,662,266	Secured Loan	238,662,266	238,662,266	No	7.69	-	-	-	1,459,714	420,490	Note 1, 2 & 3
5	Central Bank of India	29/07/22	236,480,295	229,296,427	Secured Loan	229,296,427	229,296,427	No	7.39	-	-	-	-	7,183,868	Note 1, 2 & 3
6	Bank of India	29/07/22	486,607,200	473,461,576	Secured Loan	473,461,576	473,461,576	No	15.26	-	-	-	-	13,145,624	Note 1, 2 & 3
7	South Indian Bank	29/07/22	96,959,134	96,959,134	Secured Loan	96,959,134	96,959,134	No	3.13	-	-	-	-	-	Note 1, 2 & 3
8	Bank of Maharashtra	01/08/22	167,394,070	167,394,070	Secured Loan	167,394,070	167,394,070	No	5.40	-	-	-	-	-	Note 1, 2 & 3
9	Yes Bank	27/07/22	60,493,743	60,186,372	Secured Loan	60,186,372	-	No	1.94	-	-	-	307,371	-	Note 3
10	Hinduja Levland Finance Limited	28/07/22	25,439,287	-	Secured Loan	-	-	No	-	-	-	-	25,439,287	-	Note 4
11	Edelweiss Housing Finance Limited	29/07/22	13,062,796	13,062,796	Secured Loan	13,062,796	-	No	0.42	-	-	-	-	-	Note 3
12	Aditya Birla Housing Finance Limited	29/07/22	53,117,862	52,783,800	Secured Loan	40,500,000	-	No	1.70	-	-	-	334,062	-	Note 3
	<b>Total</b>		<b>3,359,221,508</b>	<b>3,025,304,517</b>		<b>3,013,020,717</b>	<b>2,899,271,548</b>		<b>97.51</b>					<b>27,540,434</b>	<b>306,376,558</b>

**Note on Security Interest**

1 Banks from Sr. No. 1 to Sr. No. 8 are part of a consortium headed by Union Bank of India as the Lead Banker (hereinafter referred as 'UBI Consortium'). The Principal Inter Se Agreement is dated 25th July, 2011 and the latest Inter Se Agreement is the 4th Supplemental Inter Se Agreement dated 17th March, 2020.

2 UBI Consortium has First Pari Passu charge by way of Mortgage on Immovable Properties owned by Corporate Debtor itself and its Promoter / Promoter Group Entities. The Security interest for all the Bank is covered in the UBI Consortium. The Assets covered under Security Interest for each Claimant is annexed as Exhibit A to this Annexure. The security interest is subject to further substantiation / modification on the basis of additional evidence or clarification.

IRP is made available with the bank statements of the members of Consortium. Pending clarifications/ working on the claim amount from some of the members of the consortium, IRP has considered the statements as on the relevant dates as mentioned in the below table.

Name of the Bank Date of Statement Remarks

Union Bank of India As on 20.05.2022 L/C Balance as on 31.03.2022 in the As on 28.02.2022 books of accounts is considered



3. Assets covered under Security interest for each Claimant is annexed as Exhibit A to this Annexure. The security interest is subject to further substantiation / modification on the basis of additional evidence or clarification.

Hinduja Leyland Finance Limited has submitted unsigned Form C in word copy without any annexures or supportings. IRP has sought for requisite information from the Claimants. The said information is pending to be received from the Claimants and subject to changes, if any, upon receipt and verification of the same. However, upon various reminders, no response is received from the Claimants. Pursuant to incomplete / unsigned / defective Form C and no supporting documents, the Amount claimed for Rs. 2,54,39,287/- is shifted from Under Verification to not admitted.

**General Notes**

1. Claims that are admitted may be subjected to further substantiation/ modification depending on further developments and the basis of additional evidence, information or clarifications.
2. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors



*Atul Jain*

Atul Jain  
Resolution Professional  
IBB/IPA-001/IP-P00307/2017-18/10571  
Date: 15.11.2022  
Place: Mumbai  
Valid AFA upto 16th December, 2022